

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: AWARENESS PROGRAMME – MEDIATION AND ARBITRATION CENTRE, HYDERABAD - Nomination of 27 Judicial Officers to participate in the Awareness Programme on "Mediation" scheduled to be conducted on 04.06.2016 at Nampally Criminal Courts, Hyderabad – **ORDERS - ISSUED.**

REF: Letter ROC.No.180/HCMAC/2016, dated 30.05.2016 from the Deputy Director, Mediation and Arbitration Centre, High Court of Judicature at Hyderabad.

ORDER ROC.No. 3508/2016-B.SPL., DATED: 01.06.2016

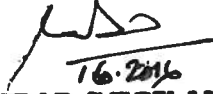
The High Court is pleased to pass the following Orders:

The following 27 Judicial Officers working in the Unit of Metropolitan Sessions Judge, Hyderabad, are hereby nominated to participate in the Awareness Programme on "Mediation" scheduled to be conducted on 04.06.2016 at Nampally Criminal Courts, Hyderabad.

SL.NO.	NAME AND DESIGNATION OF THE NOMINATED OFFICER
1.	Sri M.Suvarna Raju, I Addl. Chief Metropolitan Magistrate, Hyderabad.
2.	Sri G.Raja Gopal, II Addl. Chief Metropolitan Magistrate, Hyderabad.
3.	Sri R.Tirupathi, III Addl. Chief Metropolitan Magistrate, Hyderabad.
4.	Sri D.Ramakanth, IV Addl. Chief Metropolitan Magistrate, Hyderabad.
5.	Sri M.Johnson, IX Addl. Chief Metropolitan Magistrate, Hyderabad.
6.	Sri K.Hanumantha Rao, XI Addl. Chief Metropolitan Magistrate, Secunderabad.
7.	Smt. P.Vijaya Durga, XIII Addl. Chief Metropolitan Magistrate, Hyderabad.
8.	Sri G.S.Ramesh Kumar, XIV Addl. Chief Metropolitan Magistrate, Hyderabad.
9.	Sri A.Veeraiah, XVI Addl. Chief Metropolitan Magistrate, Hyderabad.
10.	Sri Y.Govinda Reddy, XVII Addl. Chief Metropolitan Magistrate, Hyderabad.
11.	Sri M.Yesuratnam, XIV Addl. Judge, City Civil Court-cum-XVIII Addl. Chief Metropolitan Magistrate, Hyderabad.
12.	Sri K.Jamaleswara Rao, XV Addl. Judge, City Civil Court-cum-XIX Addl. Chief Metropolitan Magistrate, Hyderabad.
13.	Sri P.Anjaneyulu, I Metropolitan Magistrate (Municipal Court), Hyderabad.
14.	Sri M.Raju, II Metropolitan Magistrate for Railways, Hyderabad.
15.	Smt. A.Sridevi, IV Metropolitan Magistrate, Hyderabad.
16.	Sri M.R.Satyanarayana, I Special Magistrate, Hyderabad.
17.	Sri M.Krishna Rao, III Special Magistrate, Hyderabad.
18.	Sri A.Balachander Reddy, IV Special Magistrate, Hyderabad.
19.	Sri S.Venkata Ramana, V Special Magistrate, Hyderabad.
20.	Smt. Y.Vijaya Lakshmi, VIII Special Magistrate, Hyderabad.
21.	Sri Ch.Rama Rao, IX Special Magistrate, Hyderabad.

22.	Sri S.Dharmaiah, X Special Magistrate, Hyderabad.
23.	Sri S.Ranoji, XI Special Magistrate, Hyderabad.
24.	Sri R.Sudhakar Naidu, XIV Special Magistrate, Hyderabad.
25.	Sri Mohd. Ghan Sharif Basha, XVI Special Magistrate, Hyderabad.
26.	Sri V.Raghunatha Rao, XXIII Special Magistrate, Hyderabad.
27.	Smt. D.Minni Dhanalaxmi, XXV Special Magistrate, Hyderabad.

The Metropolitan Sessions Judge, Hyderabad, is requested to make necessary relief arrangements in respect of the above said nominated officers to the said programme on 04.06.2016 at Hyderabad and relief arrangements made there of be intimated to the High Court.


 16.2016
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
 2. The Central Project Coordinator, High Court of Judicature at Hyderabad
(with a request to direct the concerned to place the proceedings in the High Court's Website under general information).
 3. The Deputy Director, Mediation and Arbitration Centre, High Court of Judicature at Hyderabad.
 4. The Metropolitan Sessions Judge, Hyderabad.
 5. The Chief Judge, City Civil Court, Hyderabad.
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